



GOVERNMENT OF JAMMU AND KASHMIR

FINANCE DEPARTMENT

Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 13th May 2018.

SRO 127 . In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the governor is pleased to direct that following amendment shall be made in Schedule XXII of the Jammu and Kashmir Civil Service Regulations, 1956; namely:-

after sub-rule (h) of rule 6 of the Jammu and Kashmir Civil Services (HRA&CCA) Rules, 1992, the following shall added as Exception No. 1;

“The employees appointed under Prime Minister Special Package for Return and Rehabilitation of Kashmiri Migrants provided with Shared Government Accommodation at transit camps shall be entitled to HRA at the rates as admissible at their place of posting.”

By order of the Government of Jammu and Kashmir

Sd/-

(Navin K.Choudhary), IAS,
Principal Secretary to Government,
Finance Department.

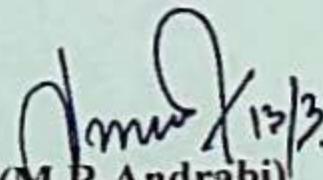
Dated: 13-03-2018

No:A/1(92)-A- 76

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.

3. Principal Accountant General J&K Srinagar/Jammu
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister
6. Principal Secretary to HE the Governor
7. Principal Resident Commissioner, 5-Pritivraj Road, New Delhi
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner/Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance Commissioner, J&K Jammu
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General, J&K Funds Organization
15. Director General, Accounts and Treasuries, J&K
16. Director General, Local Fund Audit & Pension, J&K
17. Director General, Information J&K
18. All Head of Departments / Managing Directors/ Chief Executives of State PSUs / Autonomous Bodies
19. Secretary, J&K Public Service Commission
20. All District Development Commissioners
21. Secretary, J&K Legislative Assembly/Legislative Council
22. Director / Principal, Northern Zonal Accountancy Training Institute Jammu
23. Director, Audit and Inspections.
24. Director Accounts & Treasuries Kashmir/Jammu
25. Director Budget, J&K.
26. All Directors of Finance/Financial Advisors & CAOs
27. Principal Accountancy Training School Srinagar
28. All Directors of Finance/Financial Advisors and CAOs
29. Joint Director, J&K Funds organization Srinagar/Jammu
30. General Manager, Government Press for publication in Government Gazette
31. All Treasury Officers.
32. Private Secretary to Chief Secretary
33. Private Secretaries to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers
34. All officers / Section officers of Finance Department
35. President Non Gazetted Employees Union Civil Secretariat Srinagar/Jammu.
36. I/C website, FD (www.jkfinance.nic.in)
37. I/C website, GAD website (www.jkgad.nic.in).
38. Government Order File(W2scs)


(M.R. Andrabi)
Director (Codes),
Finance Department.